

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-242/2010/2059/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Mridul Kumar Kalita,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 20th May, 2020.

Sub: **Station leave permission.**

Ref:- Your Letter No. DJN/4056, dtd. 18.05.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, from the evening of 22.05.2020 till the evening of 25.05.2020, has been granted, subject to adherence to lockdown protocol.

Further, Smti. Kanchan Newar, Addl. District & Sessions Judge, (FTC), Nagaon, and in her absence the next senior most Judicial officer will remain in charge of your Court and office in your absence.

Yours faithfully,

SD/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/2060/A, dated 20.5.2020

Copy to:-

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Relax